

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CA(CAA)/62(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Nakoda Cotton Industries Pvt Ltd
MGN Agro Properties Pvt Ltd

.....Applicant

Order delivered on 30/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Ms. Dharmishta Raval.

ORDER

Heard.

Order reserved.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)